MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: HOME DEPARTMENT

N O T I F I C A T I O N

Imphal, the 31st December, 2025

No. H-1701/37/2021-HD-HD: In exercise of the powers conferred by Clause (iv) of Rule 8 of the Census Rules 1990, the Governor of Manipur is pleased to notify that administrative boundaries of all districts, tehsils, villages etc., in the State of Manipur shall be frozen with effect from 1st January, 2026 to 31st March, 2027 to facilitate Census Operations.

AHANTHEM SUBHASH SINGH,
Additional Secretary (Home),
Government of Manipur.

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